

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.359/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Bank of Baroda -Vs- Binani Cements Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rishod Meelana, Adm.
2. Soumava Mukherjee, Adm.

For  
RP  
ORDER

Sufia  
17/10/17

Ld. Counsel on behalf of the Resolution Professional are present.

It appears from voting sheet that the Committee of Creditors (CoC) has approved appointment of IRP as RP with 93.74% voting. Therefore, on the basis of the recommendation of the CoC we hereby appoint IRP as RP.

List on 17/11/2017 for further order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)